

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH - II
CHENNAI

10

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28-02-2020 at 2.30 p.m.

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/46/2017
NAME OF THE PETITIONER(S) : S.K. GANESAN & 4 OTHERS
NAME OF THE RESPONDENT(S) : BALAJI RUBBER & RECLAIMS PVT LTD & 8 ORS
UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1) for KSR & CO.
S. Manjula Devi
M.K. Preetha } Counsel
for Petitioners. S Manjula

2) Sandeep Kumar
for Abi Vishnu } for Respondent
12-4

3) P. Siva Sakthi
for Mr. B. Dhanaraj } Counsel for Joint
Respondents. P. Siva Sakthi

~~4) Subashini~~ } ~~for Respondent~~ ~~Subashini~~

ORDER

At request of the Learned Counsels for the parties, post the matter on
17.04.2020.

SD

[S. VIJAYARAGHAVAN]
Member (Technical)

SD

[R. VARADHARAJAN]
Member (Judicial)